

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No. 6- IA/225(AHM) 2024  
In  
CP(IB) 210 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Parulben Pankajbhai Tejani

.....Applicant

V/s

Tirupati Balaji Polymers Pvt Ltd

.....Respondent

**Order delivered on 05/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vijay Patel, Adv. for Mr. Karan Sanghani, Adv.

For the Respondent :

**ORDER**

**IA/225(AHM) 2024**

Learned proxy Counsel Mr. Vijay Patel appeared on behalf of the main Counsel, Mr. Karan Sanghani, and submitted that a leave note has been circulated on behalf of the main Counsel, Mr. Karan Sanghani, and requested an adjournment.

Re-list on 28.02.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**